NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 37/2016 with TP No. 23/111/NCLT/AHM/2016 (New)
C.P. No. 17/111/CLB/MB/2012 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 2.1.2017

Name of the Company: Omprakash Khandelwal & Ors.
V/s.
Narmada Roller Flour Pulse Mills Int'l Pvt. Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DIPEN C. SHAH	ADVOCATE	Respondents	
2.				

ORDER

None present for Petitioners. Learned Advocate Mr. Dipen Shah present for Respondents. He represented that Petitioners 3, 4 and 5 also filed an Application seeking permission to withdraw.

Registry to scrutiny the Application and list it if it is in order.

List the matter on 10.1.2017.

02.1.17
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 2nd day of January, 2017.